

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI
BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON
06-11-2023 AT 10:30 A.M.THROUGH VIDEO CONFERENCING:**

PRESENT:

**SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLEMEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/2096(CHE)2023 (Progress Report)

PETITION NUMBER : CP(IB)/618/CHE/2017

NAME OF THE PETITIONER : Madhu Desikan, (Liquidator)
M/s. Jain Granite & Projects India Ltd.

NAME OF THE RESPONDENT(S) :

UNDER SECTION : Reg 15 of IBBI, Reg 2016

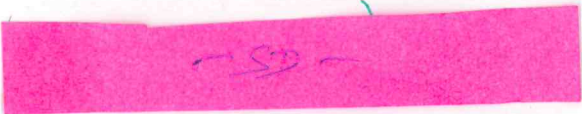
ORDER

Ld. Counsel Ms. R. Subhiksha appears for the Applicant/Liquidator.

This application has been filed to taken on record the 19th Progress Report for the 2nd Quarter ended 30.09.2023.

The report is taken on record.

Accordingly, this IA(IBC)/2096(CHE)2023 (Progress Report) stands **disposed off** with all just exceptions.


RAVICHANDRAN RAMASAMY
Member (Technical)


JYOTI KUMAR TRIPATHI
Member (Judicial)

vs